

Indian Drugs and Pharmaceuticals Limited

2594. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether due to stoppage of production of drugs in IDPL since 1996 the cost of products like vitamins B1 and B2 has enormously increased;

(b) if so, the details thereof;

(c) whether these drugs are in short supply in the market; and

(d) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) :

(a) No, Sir.

(b) Does not arise.

(c) No reports of shortages in respect of bulk drug Vitamin B1 and Vitamin B2 have come to the notice of the Government.

(d) Does not arise.

[Translation]

Recruitment of Ex-Servicemen in PMF

2595. SHRIMATI SHEELA GAUTAM :

SHRI RAMESHWAR PATIDAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government propose to recruit young ex-service-men in the Para-Military Forces;

(b) if not, the reasons therefor;

(c) the number of ex-servicemen recruited in various para-military forces during the last three years, category-wise;

(d) whether they are given benefits in seniority and pay scales; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Recruitment of ex-servicemen in the Central Para-Military Forces is made from time to time within the vacancies reserved for them as per the provisions of the Ex-Servicemen (Re-employment in Central Civil Services and Posts) Rules, 1979.

(b) Does not arise.

(c) Number of ex-servicemen recruited in various para-military forces during the last 3 years, category-

wise are as under :

	1994	1995	1996
Group 'A'	10	25	4
Group 'B'	-	-	-
Group 'C'	566	79	317
Group 'D'	9	19	-

(d) and (e) No benefit of Defence Service is admissible in fixation of seniority. In the matter of pay fixation, the provisions of CCs (Fixation of Pay of re-employed Pensioners) Order, 1986 as amended from time to time are followed.

[English]

Subversive Activities

2596. DR. T. SUBBARAMI REDDY :

SHRI SONTOSH MOHAN DEV :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether life imprisonment was awarded to some persons arrested under TADA in Gujarat;

(b) if so, whether the judgement pointed out the Pakistani hand in subversive activities in India;

(c) if so, whether the Government have examined the judgement of the TADA Court; and

(d) the steps propose to be taken to highlight the involvement of Pakistan in the subversive acts in India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) Yes, Sir.

(c) and (d) Yes, Sir. Government of India has utilised all means and channels of communication and spared no efforts to expose the subversive activities of Pakistan in India by constantly briefing foreign interlocutors, opinion makers and media personalities through its Missions and Posts abroad and Resident Diplomatic Missions and the foreign media in India by regularly informing them about the details of outside involvement in J&K and other parts of the country, whenever it was considered necessary.

[Translation]

Research Institutes

2597. PROF. OMPAL SINGH 'NIDAR' : Will the Minister of AGRICULTURE be pleased to state :

(a) whether most of the Agricultural Research Institutes are located in the big cities and urban areas;

(b) if so, the reasons therefor;

(c) whether the Government propose to open such Agricultural Research Institutes in the rural areas so that they serve the farmers better;